

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-565 (ND)/ 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

NAME OF THE COMPANY: Naveen Chandok Vs. Jan Aahar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 IBC of 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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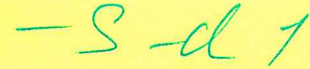
	For the Respondent:	Mr. Arbind Kumar Garg, Advocate		
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ORDER

No time left, renotify this case on 15th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)